Note :--- 1. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.

2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.

3. All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

4. Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 6th March, 2018

DIVISION BENCHES

1. Hon'ble The Chief Justice & Hon'ble Mr. Justice Rajeev Ranjan Prasa (Monday, Tuesday & Thursday- Whole D (Wednesday & Friday – 1 st Half)	
2. Hon'ble Mr. Justice Ajay Kumar Tripathi Hon'ble Justice Smt. Nilu Agrawal	I Group- 30LPA (upto 2016) -Orders , Admission & Hearing II CWJC-Group 11— CAT Matters - Orders, Admission & Hearing. III CWJC-Group-10 - Relating to Judicial Service III. Group –33(i)MJC-Contempt (D.B.)Orders, Admission & Hearing IV. Specially Assigned Matters
3. Hon'ble Mr. Justice Dr. Ravi Ranjan & Hon'ble Mr. Justice Prakash Chandra Ja	I. Cr. WJC- Group-53- Including Habeas corpus (D.B.) — Orders, Admission & Hearing. II Original Criminal Misc.(D.B.) III. M.AGroup- 32(i)(Family Court Matters) Orders, Admission & Hearing IV. Commercial Appellate Division Matter - Group- 34 V. Specially Assigned Matters VI Any other criminal (D.B.) matters not assigned to any other D.B.

4. Hon'ble Mr. Justice Jyoti Saran & Hon'ble Mr. Justice Chakradhari Sharan Singh	1st half I. Group- 30LPA Hearing II. M.A. (D.B.) (other than Tax Matters) Hearing III. MJC- (D.B.) Hearing IV Civil Review (D.B.)Orders, Admission & Hearing V. Specially Assigned Matters
5. Hon'ble Mr. Justice Rakesh Kumar & Hon'ble Mr. Justice Arvind Srivastava	I. Criminal Appeals (D.B.)Group- 41 (Custody matters)-Orders, Orders On Petitions & Hearing II. Death ReferenceGroup- 55 Hearing III. Specially Assigned Matters
6. Hon'ble Mr. Justice Hemant Kumar Srivastava & Hon'ble Mr. Justice Rajendra Kumar Mishra	I. Cr. Appeal (D.B.)Group- 41— Orders, Orders on Petitions & Admission II. Cr. Appeal (D.B.)Group- 41 Hearing (Other than Custody matters) III. Cr. Appeal (D.B.)-Group- 41- Hearing (above 10 years old) IV. Specially Assigned Matters
<u>CIVIL & CRIM</u>	INAL SINGLE BENCHES
1.Hon'ble The Chief Justice (Wednesday & Friday)	2nd half— I. Request Case- (Group-35) II. MJC- (Group-33)—contempt Arising out of salary and Pension mattes relating to university and State Govt. III. Specially Assigned Matters
3.Hon'ble Mr. Justice Jyoti Saran	2nd half I. CWJC- Group-13 Service Matters (other than Education Service) —Orders , Admission & Hearing (2016) II Specially Assigned Matters
4. Hon'ble Mr. Justice Dinesh Kumar Singh	I.CWJC- Group-22 Miscellaneous—Except Sub-Group-(iv) Writ Petition arising from Civil Court Orders —Orders, Admission & Hearing II. CWJC- Group-21 Environment related Orders, Admission & Hearing III. Specially Assigned Matters
5. Hon'ble Mr. Justice Shivaji Pandey	I. CWJC- Group-13 Service Matters (other than Education Service) (up to 2010) —Orders , Admission & Hearing. II. Group — 24 to 27 (Company Matters) — Orders, Admission & Hearing III. Specially Assigned Matters
6. Hon'ble Mr. Justice Ashwani Kumar Singh	1st halfI. CWJC–Group18(Municipal, Local bodies etc) II. CWJC — Group —20 (Industrial Law) 2nd halfIII. Group – 45 Criminal Misc. Quashing Orders, Admission & Hearing. IV. Specially Assigned Matters
7.Hon'ble Mr. Justice Vikash Jain	I. CWJC — Group —16(Trade & Commerce) Orders, Admission & Hearing. II. Specially Assigned Matters
8.Hon'ble Mr. Justice Ahsanuddin Amanullah	I. CWJC — Group —15 (Retirement benefit) II. CWJC- Group-14(Education Service) (2015) Orders, Admission & Hearing III. Specially Assigned Matters

9. Hon'ble Mr. Justice Aditya Kumar Trivedi	I. Group- 42 Criminal Appeal II. Group- 43 Criminal Appeal (S.J.) (From 2015 to 2018) {except Group-43 (iv)} Orders, Admission & Hearing III. Specially Assigned Matters
10. Hon'ble Mr. Justice Chakradhari Sharan Singh	2nd half I. Group- 37- Second Appeal (from 2001) Order, Admission & Hearing II. CWJC- Group-12 Education Matters III. CWJC- Group-19 Election Matters - Orders, Admission & Hearing IV. Specially Assigned Matters
11. Hon'ble Mr. Justice Prabhat Kumar Jha	I. Group-1 to 5 –(Cer. Appeal, C. Misc., C. Rev., C. Ref, C. Rvn. etc.)Order, Admission and Hearing (up to 2018) II. CWJC- Group-17 (Up to 2018) —Orders , Admission & Hearing III. Specially Assigned Matters
12. Hon'ble Mr. Justice Jitendra Mohan Sharma	I. Group- 29- F.A.– Order & Hearing (from 2001) II. Group- 38, 39 & 40 (Test cases) III. Specially Assigned Matters
13. Hon'ble Justice Smt. Anjana Mishra	I. Group – 33 MJC (up to 2018)—Orders, Admission & Hearing. II. Specially Assigned Matters
14. Hon'ble Mr. Justice Ashutosh Kumar	I. Group – 44 Criminal Appeal U/s 341 Cr. PC II. Group – 47 to 52 Criminal Misc. Modification, Restoration, Transfer, C. Bail, Cr. Ref., Cr. Rev. etc. III. Group – 57 Govt. Appeal (S.J.) IV. Group – 59 SLA V. Group – 45 Criminal Misc. Quashing Orders, Admission & Hearing VI. Group- 43Cr. Appeal (S.J.) Custody matters Orders, Admission & Hearing (up to 2017) VII. Specially Assigned Matters
15. Hon'ble Mr. Justice Sudhir Singh	I. CWJC- Group-14 (Education Service) Orders, Admission & Hearing – (up to 2014) II. Group – 46 Criminal Misc. Bail – U/s 498A & Excise Act III. Specially Assigned Matters
16. Hon'ble Mr. Justice Birendra Kumar	I. Group- 37- Second Appeal (up to 2000) Orders, Admission & Hearing II. Group – 46 (i) Criminal Misc. R/Bail – Orders & Admission III. Group- 43- Cr. Appeal (S.J.) arising out SC/ST Act IV. Specially Assigned Matters
17. Hon'ble Mr. Justice Vinod Kumar Sinha	I. Group- 43 Criminal Appeal (S.J.) – Hearing (above 10 years) (up to 2008) II. Specially Assigned Matters
18. Hon'ble Mr. Justice Sanjay Priya	1st half I. Group – 46 Criminal Misc. A/Bail Orders & Admission 2nd half II. Group – 45 Criminal Misc. Quashing Orders, Admission & Hearing. III. Group- 43 Criminal Appeal (S.J.) (From 2009 to 2010) Orders, Admission & Hearing. IV. Specially Assigned Matters

19. Hon'ble Mr. Justice Arun Kumar	I. Group – 46 Criminal Misc. R/Bail Orders & Admission II. Group – 45 Criminal Misc. Quashing Orders, Admission & Hearing III. Group- 43 Criminal Appeal (S.J.) -Orders, Admission & Hearing (2011 to 2012) IV. Specially Assigned Matters
20. Hon'ble Mr. Justice Sanjay Kumar	I. Group- 29- F.A.– Order & Hearing (up to 2000) II. Group-22 (iv) arising from Civil Court Orders III. Specially Assigned Matters
21. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay	I. CWJC- Group-14(Education Service) (2016 to 2018) Orders, Admission & Hearing II. Specially Assigned Matters
22. Hon'ble Mr. Justice Rajeev Ranjan Prasad (Wednesday & Friday)	2nd half I. CWJC- Group-13 Service Matters (other than Education Service) (2011 to 2012)Orders, Admission & Hearing. II. Group- 54-Cr. WJC —Orders, Admission & Hearing. III. Specially Assigned Matters
23. Hon'ble Mr. Justice S. Kumar	I. CWJC- Group-13 Service Matters (other than Education Service) (2013 to 2014)- Orders, Admission & Hearing II. Specially Assigned Matters
24. Hon'ble Mr. Justice Madhuresh Prasad	I. CWJC- Group-13 Service Matters (other than Education Service) (2015) II. Group 32 - Miscellaneous Appeal III. Group – 45 Criminal Misc. Quashing Orders, Admission & Hearing. IV. Specially Assigned Matters
25. Hon'ble Mr. Justice Mohit Kumar Shah	I. CWJC- Group-13 Service Matters (other than Education Service) (2017 to 2018)—Orders, Admission & Hearing. II. Group – 46 Criminal Misc. A/Bail Orders & Admission III. Group- 43 Criminal Appeal (S.J.) (From 2013 to 2014) Orders, Admission & Hearing. IV. Specially Assigned Matters

Civil Review Petitions, MJC (Restoration) and C. Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.